

(c) No, Sir. However, imports are restricted to qualities not produced in India but needed essentially to meet the requirements of special goods for the foreign markets.

Border Trade with Pakistan

*559. { Shri Osman Ali Khan:
Shri Dwarikanath Tewari:
Shri Vajpayee:
Shri D. C. Sharma:
Shri Supakar:
Shri Shivananjappa:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether there was an offer by East Pakistan Government to revive the border trade with India,

(b) whether talks were held for this purpose, and

(c) if so, the outcome of these talks?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) to (c) No, Sir

१९५७-५८ में दूसरी पंचवर्षीय योजना की प्रगति का प्रतिवेदन

५६० श्री बाजपेयी क्या योजना मंत्री २९ नवम्बर, १९५८ के प्रतारकित प्रश्न सख्या ३५७ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि .

(क) क्या १९५७-५८ में दूसरी पंचवर्षीय योजना की प्रगति का प्रतिवेदन इस बीच तैयार हो गया है , और

(ख) यदि हा, तो क्या उसकी एक प्रति सभा-घटल पर रखी जायेगी ?

अब और रोडनार तथा योजना मंत्री के सभसचिव (श्री सा० ना० मिश्र) : (क) द्वितीय पंचवर्षीय योजना के पहले दो वर्षों में हुई प्रगति का समीक्षा-पत्र तैयार हो रहा है ।

(ख) जी, हाँ ।

Non-official Directors in Companies in Public Sector

*561. Shri Harish Chandra Mathur: Will the Prime Minister be pleased to state:

(a) whether Government have taken any steps to strengthen the non-official element in the directorate and management of Companies and Corporations in Public Sector;

(b) whether a statement of action taken in this direction during 1958-59 will be laid on the Table; and

(c) whether a statement of persons who are on more than one Corporation with reasons will also be laid on the Table?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) to (c) The information is being collected and will be laid on the Table of the House

Indians in Indonesia

*562. Shri N. R. Munisamy: Will the Prime Minister be pleased to state

(a) whether it has been brought to the notice of the Government of India that Indonesian Government had imposed in December, 1958 a blanket ban on any person—Indonesian or foreigner—leaving Sumatra for overseas; and

(b) if so, how many Indians were affected thereby?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) Yes, Sir. It has been reported that a temporary ban was imposed by the Government of Indonesia against persons in Sumatra visiting Singapore. The ban is reported to have been lifted after one week on 28th December, 1958

(b) We have no information but presumably some Indians may have been affected.